

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 16-03-2026 To 16-03-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	956/2026	LATIKA DAS AND ANR. Mobile:9433340762 Email:ADV.NARENDRANATHMALAKAR@GMAIL.COM	NARENDRA NATH MALAKAR	06-04-2026	CASE NAME DOES NOT MATCH
2	CO	964/2026	BASAB SHAW Mobile:8910526288 Email:88RUDRAVISEK@GMAIL.COM	PRIYANKA DAS	06-04-2026	COURT NAME DOES NOT MATCH
3	CPAN	360/2026	KRISHNA GOPAL BHATTACHARYA AND ORS. Mobile:9836181326 Email:SARBANANDA.SANYAL@GMAIL.COM	SARBANANDA SANYAL	06-04-2026	NEED FRESH PETITION AFTER REMOVING THE CORRECTION
4	CRA (DB)	133/2026	ANJAR SK AND ANR. Mobile:9832242509 Email:KARABIROY@GMAIL.COM	Karabi Roy	06-04-2026	DATE OF JUDGMENT NOT MATCHED
5	CR-IPD	1/2026	THE INDIAN PERFORMING RIGHT SOCIETY LIMITED Mobile:7044990263 Email:ADVBHAWNATEKRIWAL@GMAIL.COM	BHAWNA TEKRIWAL	06-04-2026	THE STATE NAME IS NOT MENTIONED BOTH IN PPETITIONER AND RESPONDENT AND FORMAT ISSUE.
6	CRM (A)	795/2026	RAJIB MOLLA Mobile:9735168333 Email:HUSENMUSTAFI@GMAIL.COM	HUSEN MUSTAFI	23-04-2026	1) ... CLARIFICATION NEEDED REGARDING TRIAL COURT REJECTION DETAILS AT PARAGRAPH ONE AND FOUR (CMC 827/2025 DT.05-02-26)
7	CRM (A)	802/2026	JAYA DEBNATH @ JOYA DEBNATH @ JOYA BISWAS AND ANR. Mobile:7003764276 Email:TAPODIPGUPTA86@GMAIL.COM	TAPODIP GUPTA	06-04-2026	1) ... CLARIFICATION NEEDED REGARDING P.T.N NUMBER
8	CRM (A)	810/2026	HITLAR @ KAMRUL ISLAM Mobile:9038140405 Email:PALIT.SUHOTRO50@GMAIL.COM	SUHOTRO PALIT	06-04-2026	1) ... CLARIFICATION NEEDED REGARDING C. SPL. NO. 159/2024 AT P.P. LETTER
9	CRM (A)	814/2026	BIMALA CHOWDHURY AND ORS. Mobile:8777386862 Email:KAUSTAVT4@GMAIL.COM	KAUSTAV TALUKDAR	06-04-2026	1) ... COMPLAINANT IDENTITY DISCLOSED AT WHOLE PETITION (NEIGHBORS)
10	CRM (A)	819/2026	JAHERUL ALOM ALIAS JAHERUL ALAM	ARNAB SAHA	06-04-2026	1) ... SECTION OF NDPS ACT AT WHOLE PETITON NOT MATCHED WITH FIR COPY

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11	CRM(M)	548/2026	RUBEL SK @ RUBEL SEKH Mobile:9775667272 Email:ADVANISURHC@GMAIL.COM	ANISUR RAHMAN	06-04-2026	(27A/227A)... 2)... LOGO AT VAKALATNAMA IS MISSING ALLEGED HUSBAND AND HIS FATHER AND OTHER RELATIVES NAME OF VICTIM HAVE BEEN DISCLOSED -- OBJECTION NOT COMPLIED PROPERLY
12	CRM(M)	617/2026	IMAM SK Mobile:9775667272 Email:ADVANISURHC@GMAIL.COM	ANISUR RAHMAN	06-04-2026	VICTIM GIRLS IDENTITIES HAVE BEEN DISCLOSED IN CERTIFIED COPY -- OBJECTION NOT COMPLIED PROPERLY
13	CRM(M)	655/2026	KALU MONDAL @ BHABESH MONDAL @ BHABESH CHANDRA MONDAL AND ANR. Mobile:9874078799 Email:AVIKGHOSH167@GMAIL.COM	AVIK GHOSH	06-04-2026	CRM(M)/1041/2025 CASE TYPE WRONGLY MENTIONED IN 1ST PARA
14	CRM(M)	657/2026	RENTU KHANDEKAR Mobile:9874561002 Email:MDJANNAT003@GMAIL.COM	MD JANNAT UL FIRDOUS	06-04-2026	INITIAL SIGNATURE OF COMMISSIONER OF AFFIDAVIT IS REQUIRED ON PAGE 2
15	CRM(M)	658/2026	ASLAM KHAN @ MUNNA KHAN Mobile:7044379229 Email:YAKUBFAIZAN5@GMAIL.COM	MD FAIZAN YAKUB	06-04-2026	1) WRONG INFORMATION IN PRAYER PARA ... 2)VICTIM MOTHER NAME HAS BEEN DISCLOSED IN ANNEXURE AND IN CERTIFIED COPY
16	CRM(M)	664/2026	JATIN SARKAR Mobile:7980641339 Email:UPASANABANERJEE@GMAIL.COM	UPASANA BANERJEE	06-04-2026	AS PER STATEMENT IN PARA 5, PETITIONER AND DE FACTO COMPLAINANT ARE NEIGHBOURS. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES NAME AND IDENTITY
17	CRM(M)	672/2026	KUTUBUDDIN SARDAR Mobile:7003089190 Email:SAHID.LAWYER@GMAIL.COM	SAHID UDDIN AHMED	06-04-2026	PHOTO ID NOT SIGNED AND IT MAKE ANNEXTURE ORIGINAL CERTIFIED COPY MARKED WITH PAGE NO
18	CRM (NDPS)	477/2026	ISRAFUL SK @ ISRAFIL SK Mobile:8017093620 Email:AKRAMW762@GMAIL.COM	MD WASIM AKRAM	06-04-2026	SUPPRESSION OF PREVIOUS CASE DETAILS VIDE CRM (NDPS)/899/2025 BEFORE THIS HONBLE HIGH COURT
19	CRM (NDPS)	483/2026	JOSHIM SK Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	06-04-2026	LOWER COURT CASE NO NOT MENTIONED IN THE 1ST PARA
20	CRM	486/2026	JAMIUL HOQUE	SHOUNAK	06-04-2026	ORDER NO AND CASE NO NOT MATCHED

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	(NDPS)		Mobile:7980996159 Email:SHOUNAKIANDIARIES29@GMAIL.COM	MONDAL		
21	CRM (NDPS)	490/2026	SANJOY DHAR ALIAS SANJAY DHAR Mobile:9830265780 Email:DREAM.B26@GMAIL.COM	SHASHANKA SHEKHAR SAHA	06-04-2026	SUPPRESSION OF PREVIOUS CASE DETAILS VIDE CRM (NDPS)/316/2025 BEFORE THIS HONBLE HIGH COURT
22	CRR	1173/2026	TUHINA KHATUN Mobile:9836426820 Email:PRASANTABISHAL@GMAIL.COM	PRASANTA BISHAL	06-04-2026	TYPED COPY NEEDED OF TRIAL COURT HAND WRITING ORDER (14-11-2025)
23	CRR	1181/2026	NIMAI MANDAL Mobile:9433004005 Email:KAZIRAHA444@GMAIL.COM	KAZI M. RAHMAN	06-04-2026	CLARIFICATION NEEDED REGARDING CERTIFIED COPY.
24	CRR	1184/2026	BASUDEV KONAR Mobile:9163697835 Email:PURBA_880@YAHOO.COM	PURBASHA NANDY BRAMHA	06-04-2026	WRONG COURT MENTIONED IN THIS PETITION
25	CRR	1187/2026	KINSUK GIRI AND ORS. Mobile:9903652846 Email:ADVSHARMI@GMAIL.COM	SHARMISTHA ROYCHOWDURY	06-04-2026	PETITIONER NO. 8 AND 9 ADDRESSING PIN NO. MISSING.
26	FAT	112/2026	SUNIRMAL SAHA AND ANR. Mobile:9564554825 Email:THESHIBAM@GMAIL.COM	SHIBAM DAS	06-04-2026	LIST OF DOCUMENTS ERRORLY WRITTEN IN THE PETITION.
27	FMAT	96/2026	MUDASWAR MALLIK REPD BY. HIS FATHER KHALEK MALLIK Mobile:9804637717 Email:MAITY.MUKTESWAR111@GMAIL.COM	MUKTESWAR MAITY	06-04-2026	LIST OF DOCUMENTS PORTION DEFECTIVE.
28	RVW	72/2026	PARTHA PRATIM HAZRA Mobile:9831218871 Email:KAUSHANIDEY.LEGAL@GMAIL.COM	KAUSHANI DEY	06-04-2026	NOT LIST OF DOCUMENTS PRESENT IN THE PETITION
29	RVW	73/2026	NILAM PRASAD BHAKAT AND ORS. Mobile:9674899188	MD. ABDUR RAHAMAN	06-04-2026	AGE OF PET ARE NOT FOUND THE PETITION.
30	WPA	6162/2026	GOPAL ORANG Mobile:9831899025 Email:MOUMITA06000@GMAIL.COM	MOUMITA GHOSH	06-04-2026	RI STAMP AMD LOGO MISSING
31	WPA	6223/2026	RATNA MONDAL Mobile:9830562730 Email:SGHOSHCHOWDHURY79@GMAIL.COM	SUDIP GHOSH CHOWDHURY	06-04-2026	ADVOCATE SIGNATURE MISSING ON FORM

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32	WPA	6229/2026	PARTHA DAN Mobile:9477153282 Email:BAGCHISHAMIK@GMAIL.COM	SHAMIK BAGCHI	06-04-2026	THERE IS AN DISCREPANCY IN ACT AND COURT AS STATED IN FORM A
33	WPA	6271/2026	PRAMITA GHOSH MOHANTA Mobile:9748688989 Email:MUKHERJEES537@GMAIL.COM	SUMAN MUKHERJEE	06-04-2026	PETITIONER NAME IN COURT FEE SUBMISSION DOES NOT MATCH WITH PETITION
34	WPA	6312/2026	NIL RATAN MANDAL Mobile:9836047435 Email:SAHA.ARPS@GMAIL.COM	ARPITA SAHA	06-04-2026	RESPONDENT NO 1 DIST IS MISSING.

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